

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T. C.P No.28/(MAH)/2015  
CA No.

CORAM:

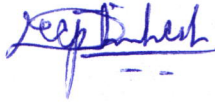
Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE PARTIES: Mr. Kailash Ramchand Dewani  
V/s.  
M/s. SNT Controls Limited

27/04/17

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Dr. Dheepi Mukesh with Mr. Kailash Dewani	Adv. for petitioner petitioner in person	

**ORDER**

**TC.P. No. 28/397-398/CLB/MB/MAH/2015**

1. The Learned Representatives of both the sides are present.
2. From the sides of the Respondent, seeking leave to file a Sur-rejoinder during the course of the day. Leave is granted with the direction to file Sur-rejoinder today itself in the Registry.
3. Since the pleadings are complete, therefore, let this Matter be listed for Final Hearing on 27.04.2017.

sd/-

**M.K. Shrawat**  
**Member (Judicial)**

Dated: **12.04.2017**